

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-BA-26-2020.**

Chinedu Monday Nwafor ... Applicant.

Versus

State of Goa & anr. ... Respondents.

Shri T. George John, Advocate for the Applicant.

Shri Gaurish Nagvenker, Addl. Public Prosecutor for the Respondents.

**Coram : Nutan D. Sardesai. J.**

**Dated :07<sup>th</sup> August, 2020**

P.C.:

Shri Gaurish Nagvenker, Learned Addl. Public Prosecutor seeks two weeks time to file his reply.

2. Stands over on 18.08.2020.

**Nutan D. Sardesai, J.**

MF/-